of the new lines to be ultimately taken up for construction in the Fourth Plan will fall (wholly or partly) in the State of Punjab.

Written Answers

NEW RAILWAY LINES IN MADHYA PRADESH

- 299. SARDAR D. K JADHAV: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have any proposal under consideration to undertake the opening of new railway lines in Madhya Pradesh during the Fourth Five Year Plan period; and
 - (b) if so, the details thereof?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH):

(a) and (b) Railway development is not envisaged on any State-wise or region-wise concepts, but on overall development considerations in the national interest. As the proposals of new lines to be constructed during the Fourth Plan have not yet been finalised, it is too early to say which new lines, if any, will be constructed in Madhya Pradesh during the Fourth Plan period.

CENTRAL SOCIAL WELFARE BOARD

- 300 SHRI SURAL PRASAD: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether Government propose to convert the Central Social Welfare Board into a limited company or a Corporation or a
- (b) if so, on what lines it is proposed to be converted;
- (c) which of the States have lodged their protest with Government against the conversion of the Social Welfare Board into a limited company; and

(d) what action has been taken by Government on those objections?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SMT.) PHULRENU GUHA): (a) and (b) The Central Social Welfare Board has already been registered as a Charitable Company under Section 25 of the Companies Act, 1956, and it has been functioning as such since 1st April, 1969.

- (c) Only the Government of West Bengal have raised some objections in connection with the registration of the Board as a Charitable company.
- (d) The matter was discussed with the West Bengal Government and a mutually agreed arrangement has been arrived at.

H.M.T. FACTORY AT KASHMIR

- 301. SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DE-VELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that Government propose to set up an HMT watch factory in Kashmir;
 - (b) if so, what are the details thereof; and
- (c) whether there is any proposal to set up such a factory in any other State also?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE COMPANY AFFAIRS (SHRI AND FAKHRUDDIN ALI AHMED): (a) and (b) It is proposed to set up a factory for production of watches in Kashmir by Hindustan Machine Tools Limited. Details of this project are being finalised.

(c) No, Madam.